6	Written Answers	[ 25 F
9.	Madhya Pradesh	27.87
10.	Maharashtra	47 18
11.	Manipur	41.35
12.	Meghalaya	34.08
13.	Nagaland	42.57
14.	Orissa	34.23
15.	Punjab	40 · 86
16.	Rajasthan	24 · 38
17.	Sikkim	34 · 05
18.	Tamil Nadu	46∙ 76
19.	Tripura	42 · 12
20.	Uttar Pradesh	27 · 16
21.	West Bengal	40.94
,	Union Territories	
1.	Andaman & Nicobar Islands	51 <sup>-</sup> 56
2.	Arunachal Pradesh% .	20 · 79
3.	Chandigarh	64 · 79
4.	Dadra & Nagar Haveli .	26 · 67
5,	Delhi	61 54
6.	Goa % Daman & Diu .	56 66
7.	Lakshadweep	55 07
٠ ۵	Minary 0/	<b>70 86</b>

Mizoram % 59 88 9. Pondicherry \* Excludes Assam where census could not be held owing to disturbed conditions prevailing there at the time of 1981 Census. Excludes the population of area under unlawful occupation of Pakistan and China where census could not be taken.

% Since declared as States.

Plan to set up an Education Finance Corporation

KRISHAN LAL 95. SHRI Will the Minister of SHARMA: HUMAN RESOURCE DEVELOP-MENT be pleased to state:

(a) whether Government have a plan to set up an Education Finance Corporation:

are the details (b) if so, what thereof:

Government have (c) whether received any suggestions in this connection, if so, the details thereof; and

(d) by when a final decision is likely to be taken in this regard?

MINISTER OF HUMAN

Education

PARVATHANENI

THE

RESOURCE DEVELOPMENT (SHRI RAJ MANGAL PANDE): (a) and (b) No. Sir. (c) and (d) The statutory All India

(AICTE) has been receiving proposals to mobilise resources for the develop-

Council for Technical

technical institutions.

96. SHRT

ment of Technical Education. The AICTE has appointed a Task Force which has, inter-alia recom. mended that private resources should be mobilised for establishment of new

## Cut on the use of Aviation Fuel

UPENDRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a 25 per cent cut has been imposed on the use of aviation fuel in view of the Gulf crisis:

(b) whether the Airforce and BSF planes are being used extentively by Ministers and other violating the cut; and

(c) if so, what are the details thereof?